

RESUME OF WORK DONE BY LOK SABHA

**TENTH LOK SABHA
FIRST SESSION, 1991**

LOK SABHA SECRETARIAT • NEW DELHI
October, 1991/Kartika, 1913 (Saka)

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—FIRST SESSION)

(9th July to 18th September, 1991)



**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1991/Kartika, 1913 (Saka)

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P R E F A C E

This publication contains a brief resume of work done by Tenth Lok Sabha during the 1st Session *i.e.* from 9 July to 18 September, 1991.

NEW DELHI;
October, 1991

Kartika, 1913 (Saka)

K. C. RASTOGI,
Secretary-General.

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1. DURATION OF SESSION

Date of commencement	9 July, 1991
Date of adjournment <i>sine die</i>	*18 September, 1991
Date of Prorogation	26 September, 1991
Total number of days of Session	72 days
Number of actual sittings.....	49 days
Number of hours of sittings	345 Hrs. 50 Mts.

:

* The Session was originally scheduled to conclude on 13 September, 1991. On the recommendation of B.A.C., House agreed to sit on 16 and 17 September, 1991. Later, House also sat on 18 September, 1991 to transact urgent items of business.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Raja Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
*1.	The Representation of the People (Amendment) Bill, 1991 as passed by Raja Sabha	—	18.7.91	7.8.91 9.8.91 (Consideration and passing)	H M. 2 41	2	—	Passed
2.	The Finance (No. 2) Bill, 1991	24.7.91	—	11.9.91 12.9.91 13.9.91 14.9.91 (Consideration and passing)	15 55	104	40	Passed as amended
3.	The Code of Criminal Procedure (Amendment) Bill, 1991	25.7.91	—	2.8.91 (Motion for withdrawal of the Bill)	0 01	7	—	Bill withdrawn by leave of the House

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1991 (No. 2 of 1991).

1	2	3	4	5	6	7	8	9
4.	The Appropriation (Railways) No. 3 Bill, 1991	25.7.91	—	25.7.91 (Consideration and passing)	0 02	—	—	Passed
*5.	The Delhi Municipal Laws (Amendment) Bill, 1991	29.7.91	—	6.8.91 (Consideration and passing)	1 55	8	—	Passed
6.	The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1991	29.7.91	—	2.8.91 (Motion for withdrawal of the Bill)	0 12 0 01	9	—	Bill withdrawn by leave of the House
£7.	The Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill, 1991	29.7.91	—	6.8.91 (Consideration and passing)	0 10 2 34	6	—	Passed

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 (Ordinance No. 1 of 1991).

£The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 (Governor's Ordinance No. 1 of 1991).

1	2	3	4	5	6	7	8	9
8.	The Appropriation (Vote on Account) No. 2 Bill, 1991	29.7.91	—	29.7.91 (Consideration and passing)	0 04	—	—	Passed
@9.	The Consumer Protection (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	2.8.91	12.8.91 (Consideration and passing)	2 07	—	—	Passed
&10	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	6.8.91	14.8.91 (Consideration and passing)	0 24	2	—	Passed
\$11.	The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1991, as passed by <i>Rajya Sabha</i>	—	6.8.91	9.8.91 12.8.91 (Consideration and passing)	1 49	—	—	Passed

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1991 (Ordinance No. 6 of 1991).

& The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Constitution (Scheduled Tribes) Orders (Amendment) Ordinance, 1991 (Ordinance No. 3 of 1991).

\$ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 (Ordinance No. 5 of 1991).

1	2	3	4	5	6	7	8	9
*12.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 1991	14.8.91	—	19.8.91 (Considering and passing)	1 27	5	—	Passed
		29.8.91 (As returned by Rajya Sabha with amendment)		6.9.91 (Considering of amendment made by Rajya Sabha)	0 13	1	—	Amendment made by Rajya Sabha considered and agreed to by Lok Sabha
13.	The Central Excises and Customs Laws (Amendment) Bill, 1991	22.8.91	—	10.9.91 (Considering and passing)	1 14	4	—	Passed
14.	The Places of Worship (Special Provisions) Bill, 1991	23.8.91	—	9.9.91 10.9.91 (Considering and passing)	1 03 8 51	44	2	Passed as amended
15.	The Special Protection Group (Amendment) Bill, 1991	26.8.91	—	11.9.91 (Considering and passing)	0 32 2 45	25	4	Passed as amended
16.	The Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill, 1991	3.9.91	—	10.9.91 11.9.91 (Considering and passing)	0 16 2 19	23	—	Passed

*The motion for consideration of the amendment made by Rajya Sabha in the Bill, as passed by Lok Sabha was discussed together with the Statutory Resolution seeking disapproval of the Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance, 1991 (Ordinance No. 7 of 1991)

1	2	3	4	5	6	7	8	9
17.	The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1991	3.9.91	—	—	—	—	—	Pending
18.	The Wild Life (Protection) Amendment Bill, 1991, as passed by Rajya Sabha	—	5.9.91	16.9.91 (Consideration and passing)	2	10	—	Passed
19.	The Appropriation (No. 4) Bill, 1991	5.9.91	—	5.9.91 (Consideration and passing)	0	10	—	Passed
20.	The Code of Criminal Procedure (Amendment) Bill, 1991, as passed by Rajya Sabha	—	6.9.91	17.9.91 (Consideration and passing)	1	43	—	Passed
21.	The Voluntary Deposits (Immunities and Exemptions) Bill, 1991	9.9.91	—	14.9.91* 15.9.91 (Consideration and passing)	0 0	15 52	4	— Passed
22.	The Electricity Laws (Amendment) Bill, 1991	9.9.91	—	17.9.91 (Consideration and passing)	2	33	11	— Passed
23.	The Public Debt (Amendment) Bill, 1991	9.9.91	—	—	—	—	3	— Pending

* The sitting of Lok Sabha on the 14 September, 1991 lasted upto 0053 hrs. on Sunday, the 15 September, 1991.

1	2	3	4	5	6	7	8	9
	@24. The Cancellation of General Elections In Punjab Bill, 1991	12.9.91	—	16.9.91 (Consideration and passing)	1 00 3 37	1	—	Passed
	25. The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991	12.9.91	—	16.9.91 (Motion for reference of the Bill to a Joint Committee)	0 01	1	—	Motion for reference of the Bill to a Joint Committee with instructions to report by the first week of the Budget Session of 1992 adopted Passed
	26. The Jammu and Kashmir Appropriation (No. 3) Bill, 1991	14.9.91	—	14.9.91 (Consideration and passing)	0 05	—	—	—
	27. The Constitution (Seventy-second Amendment) Bill, 1991	16.9.91	—	—	0 20	3	—	Pending
	28. The Constitution (Seventy-third Amendment) Bill, 1991	16.9.91	—	—	0 03	3	—	Pending
	29. The Punjab Appropriation (Vote on Account) No. 2 Bill, 1991	16.9.91	—	16.9.91 (Consideration and passing)	0 03	—	—	Passed

@ Discussed together with (i) the Budget for the State of Punjab for 1991-92 and (ii) the demands for grants 'on Account' in respect of the Budget for the State of Punjab for 1991-92.

SUMMARY

1.	Bills introduced	23
2.	Bills opposed at introduction stage	9
3.	Bills passed by Rajya Sabha and laid on the Table	6
4.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
5.	Bills returned by Rajya Sabha with amendments and laid on the Table	1
6.	Bills passed	22
7.	Bills negatived	Nil
8.	Bills withdrawn	2
9.	Bills part-discussed	Nil
10.	Motions for adjournment of debates on Bills adopted	Nil
11.	Bills referred to Select Committee	Nil
12.	Bills referred to Joint Committee	1
13.	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
14.	Bills pending at the end of the First Session of Tenth Lok Sabha <i>vide</i> para No. 367 of Lok Sabha Bulletin-Part, dated 1 October, 1991.	5

(ii) Private Members' Bills

Sl. No.	Title of the Bill, and member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills Passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of articles 74 and 163</i>) by Shri George Fernandes	19-7-1991	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 26</i>) by Shri George Fernandes	19-7-1991	—	—	—	—	—	Pending
3.	The Special Protection Group (Amendment) Bill, 1991 (<i>Amendment of Long Title, etc.</i>) by Shri Pawan Kumar Bansal	19-7-1991	—	—	—	—	—	Pending
4.	The Delineitation (Amendment) Bill, 1991 (<i>Amendment of Section 9</i>) by Shri Pawan Kumar Bansal	19-7-1991	—	2-8-1991 (Consideration)	2 17	Nil	Nil	Bill withdrawn by leave of the House

1	2	3	4	5	6	7	8	9
					H M			
5.	The High Court at Allahabad (Establishment of a permanent Bench at Bareilly) Bill, 1991 by Shri Santosh Kumar Gangwar.	19-7-1991	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of the Preamble, etc.</i>) by Shri Ram Naik.	19-7-1991	—	—	—	—	—	Pending
7.	The Infant Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1991 by Shri Ram Naik.	19-7-1991	—	2-8-1991 30-8-1991 (Consideration)	1 29	Nil	Nil	Bill withdrawn by leave of the House
8.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1991 (<i>Amendment of section 2</i>) by Shri Ram Naik.	19-7-1991	—	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 81, etc.</i>) by Shri Ram Naik.	19-7-1991	—	30-8-1991	0 01	Nil	Nil	Bill withdrawn by leave of the House

1	2	3	4	5	6	7	8	9
					H M			
10.	The Constitution (Amendment) Bill, 1991 (<i>Omission of article 370</i>) by Shri Kashiram Rana.	19-7-1991	—	—	—	—	—	Pending
11.	The Prevention of Social Disabilities Bill, 1991 by Shri Kashiram Rana.	19-7-1991	—	—	—	—	—	Pending
12.	The High Court of Gujarat (Establishment of a permanent Bench at Surat) Bill, 1991 by Shri Kashiram Rana.	19-7-1991	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 26A</i>) by Shri Bhogendra Jha.	19-7-1991	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 1991 (<i>Substitution of new Schedule for Eighth Schedule</i>) by Shri Bhogendra Jha.	19-7-1991	—	—	—	—	—	Pending
15.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 327, etc.</i>) by Shri Bhogendra Jha.	19-7-1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
16.	The Employment Guarantee Bill, 1991 by Shri Bhogendra Jha.	19.7.1991	—	13-9-1991 (Consideration)	(i) 0-08 mts. taken on introduction of Bills at Sl. Nos. 1 to 16 (ii) 0-05 (Consideration)	Nil	Nil	Discussion on the motion for consideration not concluded Pending
17.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 81, etc.</i>) by Shri Mohan Singh.	2.8.1991	—	—	—	—	—	Pending
18.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of Eighth Schedule</i>) by Shri Chitta Basu.	2.8.1991	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new Part XIA</i>) by Shri Chitta Basu.	2.8.1991	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new Part 16A</i>) by Shri Chitta Basu.	2.8.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
					(i) 0-03 mts. taken on intro- duction of Bills at Sl. Nos. 17 to 21			
					(ii) 2-08 (Con- sideration)			
21.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 19A</i>) by Shri Chitta Basu.	2.8.1991	—	30-8-1991 13-9-1991 (Consideration)	Nil	Nil	Nil	Bill withdrawn by leave of the House.
22.	The High Court of Orissa (Establishment of a permanent Branch at Sambalpur) Bill, 1991 by Shri Sriballav Panigrahi.	30.8.1991	—	—	—	—	—	Pending
23.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new articles 23A, 23B and 23C</i>) by Shrimati Basavarajeswari.	30.8.1991	—	—	—	—	—	Pending
24.	The Married Women (Protection of Rights) Bill, 1991 by Shrimati Basavarajeswari.	30.8.1991	—	—	—	—	—	Pending
25.	The Banning of Sex Determination Tests Bill, 1991 by Shrimati Basavarajeswari.	30.8.1991	—	—	—	—	—	Pending
26.	The Railway Protection Force (Amendment) Bill, 1991 (<i>Substitution of new Long Title for Long Title, etc.</i>) by Shri Basudeb Acharia.	30.8.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
27.	The Abolition of Begging Bill, 1991 by Shrimati Basavarajeswari.	30.8.1991	—	—	HM	—	—	Pending
28.	The High Court of Gujarat (Establishment of a permanent Bench at Rajkot) Bill, 1991 by Shri Dileepbhai Sanganani.	30.8.1991	—	—	—	—	—	Pending
29.	The High Court of Gujarat (Establishment of a permanent Bench at Rajkot) Bill, 1991 by Shrimati Bhavna Chikhalia.	30.8.1991	—	—	—	—	—	Pending
30.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1991 (Amendment of section 2) by Shri Sharad Dighe.	30.8.1991	—	—	—	—	—	Pending
31.	The High Court of Andhra Pradesh (Establishment of a Permanent Bench at Guntur) Bill, 1991 by Shri Vadde Sobhanadreeswara Rao.	30.8.1991	—	—	—	—	—	Pending
32.	The Constitution (Amendment) Bill, 1991 (Amendment of article 58, etc.) by Shri (Pandit) Vishwanath Sharma.	30.8.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
33.	The Representation of the People (Amendment) Bill, 1991 (Amendment of section 36) by Shri Vaddé Sobhanad-reeswara Rao.	30.8.1991	—	—	—	—	—	Pending
34.	The Constitution (Amendment) Bill, 1991 (Amendment of Eighth Schedule) by Shri Gumanmal Lodha.	30.8.1991	—	—	—	—	—	Pending
35.	The Constitution (Amendment) Bill, 1991 (Amendment of article 48, etc.) by Shri Gumanmal Lodha.	30.8.1991	—	—	—	—	—	Pending
36.	The Constitution (Amendment) Bill, 1991 (Amendment of article 311) by Shri Sudhir Giri.	30.8.1991	—	—	—	—	—	Pending
37.	The Working Women Welfare Bill, 1991 by Kum. Umabharti.	30.8.1991	—	—	—	—	—	Pending
38.	The Mother's Lineage Bill, 1991 by Kum. Umabharti.	30.8.1991	—	—	—	—	—	Pending
39.	The Constitution (Amendment) Bill, 1991 (Amendment of article 371) by Shri Harinab Pratepsinh Chavda.	30.8.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
40.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 (<i>Amendment of the schedule</i>) by Prof. K.V. Thomas.	30.8.1991	—	—	—	—	—	Pending
41.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 31</i>) by Shri Sudhir Giri.	30.8.1991	—	—	—	—	—	Pending
42.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 29, etc.</i>) by Shri Sudhir Giri.	30.8.1991	—	—	—	—	—	Pending
43.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 356</i>) by Shri Sudhir Giri.	30.8.1991	—	—	0-59 minutes taken on introduction of Bills at Sl. Nos. 22-43.	—	—	Pending
44.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 18A</i> by Shri Satyagopal Misra.	13.9.1991	—	—	—	—	—	Pending
45.	The Constitution (Amendment) Bill, 1991 (<i>Substitution of new Schedule for Eighth schedule</i>) by Shri Satyagopal Misra.	13.9.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
46.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of articles 310 and 311</i>) by Shri Satyagopal Misra.	13.9.1991	—	—	—	—	—	Pending
47.	The Forest Bill, 1991 by Shri Chandubhai Deshmukh.	13.9.1991	—	—	—	—	—	Pending
48.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1991 (<i>Amendment of the Schedule</i>) by Shri Syed Shahabuddin.	13.9.1991	—	—	—	—	—	Pending
49.	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Chandubhai Deshmukh.	13.9.1991	—	—	—	—	—	Pending
50.	The Reservation of Vacancies in Posts and Services (For Scheduled Castes and Scheduled Tribes) Bill, 1991 by Shri Chandabhai Deshmukh.	13.9.1991	—	—	—	—	—	Pending
51.	The High Court at Madras (Establishment of a permanent Bench at Madurai) Bill, 1991 by Shri A.G.S. Rambabu.	13.9.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
52.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 58, etc.</i>) by Shri Mohan Singh.	13.9.1991	—	—	—	—	—	Pending
53.	The Consumer Associations (Registration) Bill, 1991 by Prof. Ram Kapee.	13.9.1991	—	—	—	—	—	Pending
54.	The Compulsory Sterilisation Bill, 1991 by Shri Rameshwar Patidar.	*13.9.1991	—	—	—	—	—	Pending
55.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 350A</i>) by Shri Syed Shahabuddin.	13.9.1991	—	—	—	—	—	Pending
56.	The Medical Termination of Pregnancy (Amendment) Bill, 1991 (<i>Amendment of sections 3 and 4</i>) by Kum. Umabharti.	13.9.1991	—	—	—	—	—	Pending
57.	The One-Family One-Post (In Government Service) Bill, 1991 by Shri C.P. Mudalagiriyappa.	13.9.1991	—	—	—	—	—	Pending
58.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 371</i>) by Shri Uttamrao Patil.	13.9.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
59.	The Medical Termination of Pregnancy (Amendment) Bill, 1991 (<i>Amendment of sections 3 and 4</i>) by Shrimati Sumitra Mahajan.	13.9.1991	—	—	—	—	—	Pending
60.	The Indian Penal Code (Amendment) Bill, 1991 (<i>Amendment of section 376</i>) by Shri Kashiram Rana.	13.9.1991	—	—	—	—	—	Pending
61.	The Compulsory Military Training Bill, 1991 by Shri C.P. Mudalagiriyyappa.	13.9.1991	—	—	—	—	—	Pending
62.	The Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill, 1991 by Shri C.P. Mudalagiriyyappa.	13.9.1991	—	—	—	—	—	Pending
63.	The Compulsory Registration of Marriages Bill, 1991 by Shri C.P. Mudalagiriyyappa.	13.9.1991	—	—	—	—	—	Pending
64.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 48B</i>) by Shri Bhagwan Shankar Rawat.	13.9.1991	—	—	—	—	—	Pending
65.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1991 (<i>Amendment of section 2, etc.</i>) by Dr. Laxminarayan Pandey.	13.9.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
66.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 (<i>Amendment of the Schedule</i>) by Shri Uttamrao Patil.	13.9.1991	—	—	—	—	—	Pending
67.	The Forest (Conservation) Amendment Bill, 1991 (<i>Amendment of section 2, etc.</i>) by Shri Rameshwar Patidar.	13.9.1991	—	—	—	—	—	Pending
68.	The Human Resources (Utilisation) Bill, 1991 by Shri S.B. Sidal.	13.9.1991	—	—	—	—	—	Pending
69.	The Youth Welfare Bill, 1991 by Shri S.B. Sidal.	13.9.1991	—	—	—	—	—	Pending
70.	The National Child Welfare Board Bill, 1991 by Shri S.B. Sidal.	13.9.1991	—	—	—	—	—	Pending
71.	The Restriction on Holidays in Public Offices Bill, 1991 by Shri S.B. Sidal.	13.9.1991	—	—	—	—	—	Pending
72.	The Rehabilitation of Dependents of Victims of Terrorism Bill, 1991 by Prof K.V. Thomas.	13.9.1991	—	—	—	—	—	Pending
73.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 311</i>) by Prof K.V. Thomas.	13.9.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
74.	The Code of Criminal Procedure (Amendment) Bill, 1991 (<i>Amendment of section 2, etc.</i>) by Shri R. Ramassamy.	13.9.1991	—	—	—	—	—	Pending
75.	The Consumer Protection (Amendment) Bill, 1991 (<i>Amendment of section 2, etc.</i>) by Prof. Ram Kapse.	13.9.1991	—	—	—	—	—	Pending
76.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 370</i>) by Kum Umabharti.	13.9.1991	—	—	—	—	—	Pending
77.	The High Court at Bombay (Establishment of a permanent Bench at Pune) Bill, 1991 by Shri Anna Joshi.	13.9.1991	—	—	—	—	—	Pending
78.	The High Court at Calcutta (Establishment of a permanent Bench at Siitguri) Bill, 1991 by Shri Piyus Tiraky.	13.9.1991	—	—	0—26 mts. taken on introduction of Bills at Si Nos. 44—78.	—	—	Pending

SUMMARY

1. Bills introduced	78
2. Bills withdrawn	4
3. Bills negatived	NIL
4. Bills removed from the Register of pending Bills	NIL
5. Bills Part-discussed	1
6. Bills Pending at the end of the Session <i>vide</i> Para No. 368 of Bulletin Part II dated 1 October, 1991	74

3. DIVISIONS

No. of Divisions held	5
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4. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
		(I) Railway Budget	H M
Budget (Railways) for 1991-92	16.7.91	20.7.91 24.7.91 25.7.91	0 41 14 10
		*General Discussion	
		*Discussion and voting on Demands for Grants	
		(II) General Budget	
Budget (General) for 1991-92	24.7.91	29.7.91	2 12
		Discussion and voting on Demands for Grants on Account (voted without discussion)	0 01
		29.7.91 30.7.91 31.7.91 1.8.91 2.8.91 5.8.91 6.8.91	24 04
		General Discussion	

*Discussed together.

DISCUSSION AND VOTING ON DEMANDS
FOR GRANTS OF MINISTRY/DEPARTMENT OF—

		H	M
	20.8.91		
Industry	21.8.91	16	21
	22.8.91		
	23.8.91		
	26.8.91		
	26.8.91		
*Agriculture	27.8.91	20	20
*Food	28.8.91		
*Rural Development	29.8.91		
	30.8.91		
	3.9.91		
Defence	4.9.91	9	22
	5.9.91		
Chemicals and Fertilizer		0	05
Civil Aviation and Tourism			
Civil Supplies and Public Distribution			
Coal			
Commerce			
Communications			
Environment and Forests			

Guillotined at 6.09 P.M. on 5.9.91

*Discussed together.

V

1	2	3	4
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H M

- External Affairs
- Finance
- Food Processing Industries
- Health and Family Welfare
- Home Affairs
- Human Resource Development
- Information and Broadcasting
- Labour
- Law, Justice and Company Affairs
- Mines
- Parliamentary Affairs
- Personnel, Public Grievances and Pension
- Petroleum and Natural Gas
- Planning and Programme Implementation
- Power and Non-Conventional Energy Sources
- Science and Technology
- Steel
- Surface Transport
- Textiles
- Urban Development
- Water Resources
- Welfare
- Atomic Energy
- Electronics

5. MOTIONS
(i) Motions For Elections of Speaker/Deputy Speaker

Sl. No.	Brief subject	Under Proposer Rule	Seconder	Date of election	Decision of the Speaker
SPEAKER					
1.	Choosing Shri Jaswant Singh as the Speaker of Lok Sabha	7	Shri Lal Krishna Advani	10.7.1991	Not moved
2.	Choosing Shri Shivraj V. Patil as the Speaker of Lok Sabha	7	Smt. Sheila Kaul	10.7.1991	Not moved
3.	Choosing Shri Shivraj V. Patil as the Speaker of Lok Sabha	7	Shri K.R. Narayanan	10.7.1991	Not moved
4.	Choosing Shri Shivraj V. Patil as the Speaker of Lok Sabha	7	Shri Arjun Singh	10.7.1991	Moved and adopted unanimously
5.	Choosing Shri Shivraj V. Patil as the Speaker of Lok Sabha	7	Shri A.R. Antulay	10.7.1991	Not moved
6.	Choosing Shri Shivraj V. Patil as the Speaker of Lok Sabha	7	Shri B. Shankaranand Shri Ebrahim Sulaiman Sait	10.7.1991	Not moved
7.	Choosing Shri Rabi Ray as the Speaker of Lok Sabha	7	Shri Basudeb Acharia Shri Bhogendra Jha	10.7.1991	Not moved

Sl. No.	Brief subject	Under Proposer Rule	Seconder	Date of election	Decision of the House
8.	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri Ramlakhan Singh Yadav	10.7.1991	Not moved.
9.	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri Chun Chun Prasad Yadav	10.7.1991	Not moved.
10.	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri K.P. Unnikrishnan	10.7.1991	Not moved.
11.	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri Suraj Mandal	10.7.1991	Not moved.
			Shri Shailendra Mahto		
			Deputy Speaker		
12.	Choosing Shri S. Mallikarjunaiah as the Deputy Speaker of Lok Sabha.	8	Shri Santosh Kumar Gangwar	13.8.1991	Not moved.
13.	Choosing Shri S. Mallikarjunaiah as the Deputy Speaker of Lok Sabha.	8	Shri Lal Krishna Advani	13.8.1991	Moved and adopted by Division.
14.	Choosing Shri S. Mallikarjunaiah as the Deputy Speaker of Lok Sabha.	8	Smt. Vijaya Raje Scindia	13.8.1991	Moved but not put to vote in view of the motion at sl. no. 13 having been adopted.
15.	Choosing Shri Rasheed Masood as the Deputy Speaker of Lok Sabha.	8	Shri Vishwanath Pratap Singh	13.8.1991	-do-
			Shri Basudeb Acharia		

(ii) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Motion expressing confidence in the Council of Ministers	191	Shri P.V. Narasimha Rao	12.7.91 15.7.91	7	35	Prime Minister's Office	Adopted
2.	Atrocities on Scheduled Castes and Scheduled Tribes and other weaker sections of the society	191	Shri Ram Vilas Paswan	13.8.91 14.8.91 19.8.91	10	22	Home Affairs	Withdrawn
3.	Collapse of the Bank of Credit and Commerce International (Overseas) Ltd. (BCCI)	191	Shri Jaswant Singh	6.9.91 14.9.91	5	54	Finance	Withdrawn
4.	Present international situation	342	Shri Eduardo Falcão	18.9.91	4	56	External Affairs	—

MOTIONS UNDER RULES 191 AND 342

SUMMARY

1. No. of notices received	155
2. No. of motions admitted	66
3. No. of motions discussed	4
4. No. of motions remained	Nil
Part-discussèd	
5. Total time taken	28 hours and 47 minutes

(iii) Motions under Rule 388 for suspension of Rules

Sl. No.	Subject	Member who moved	Date on which motions discussed	Time taken	Remarks
1.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment* Nos. 62, 68 and 85 to the Finance (No.2) Bill, 1991.	Dr. Mannohan Singh	14.9.91	H 0 M 03	Adopted

*Three separate motions were moved and adopted.

6. Oath or Affirmation

Number of Members who made and subscribed the oath / affirmation	Language in which oath / affirmation made	Date on which oath / affirmation made
1	2	3
155	Hindi	9.7.1991
97	English	
52	Sanskrit	
29	Bengali	
24	Tamil	
16	Marathi	
10	Kannada	
7	Gujarati	
7	Urdu	
6	Assamee	
5	Oriya	
4	Malayalam	
2	Punjabi	
2	Telugu	
1	Maithili	
25	English	10.7.1991
21	Hindi	
10	Telugu	
6	Marathi	
6	Tamil	
5	Bengali	
4	Kannada	
2	Oriya	
2	Sanskrit	

1	2	3
4	Hindi	
1	English	11.7.1991
1	Hindi	12.7.1991
1	Hindi	15.7.1991
1	Malayalam	24.7.1991
1	Hindi	2.8.1991
1	English	19.8.1991
*508		

*Excluding Shri Inderjit Gupta, Speaker, *Pro-tem* who made affirmation in English before the President at Rashtrapati Bhawan on 9.7.1991.

7. OBITUARY REFERENCES

Sl. No.	Name & Particulars of Membership	Date of Death	Date on which refer- ence made	Time taken H M
1	2	3	4	5
1.	*Shri Rajiv Gandhi (Member, 7th to 9th Lok Sabha)	21.5.1991		
2.	**Shri Chita Mahata (Member, 6th to 10th Lok Sabha)	7.7.1991		
3.	Shri C.K. Chakrapani (Member, 4th Lok Sabha)	1.3.1991		
4.	Shri Nagina Rai (Member, 7th Lok Sabha)	10.4.1991		
5.	Smt. B. Radhabai Ananda Rao (Member, 4th to 7th Lok Sabha)	17.4.1991	11.7.1991	2 16
6.	Shri Gauri Shankar Rai (Member, 6th Lok Sabha)	2.5.1991		
7.	Shri Jageshwar Yadav (Member, 4th Lok Sabha)	14.5.1991		
8.	Shri Ishwar Chaudhry (Member, 5th, 6th & 9th Lok Sabha)	15.5.1991		
9.	Shri S.A. Dange (Member, 2nd & 4th Lok Sabha)	22.5.1991		
10.	@Shri Uma Shankar Dikshit (Former Union Minister)	30.5.1991		
11.	Shri Dinesh Goswami (Member, 5th & 8th Lok Sabha)	2.6.1991		
12.	Shri Prabhu Dayal Himitsingka (Member, Provisional Parliament, 3rd & 4th Lok Sabha)	2.6.1991	11.7.1991	
13.	Bhai Shaminder Singh (Member, 8th Lok Sabha)	18.6.1991		

*He was also elected to 10th Lok Sabha from Amethi constituency of Uttar Pradesh posthumously. Resolution placed by the Speaker before the House was adopted unanimously.

**He was an elected member of 10th Lok Sabha and expired on 7.7.1991. Hence he did not take oath in the House on 9.7.1991.

@He was a Member of Rajya Sabha and veteran freedom fighter.

1	2	3	4	5	
14.	Shri Dattatraya Parashuram Karamarkar (Member, Central Legislative Assembly, Provisional Parliament & 1st Lok Sabha)	20.6.1991	}	16.7.1991	0 04
15.	Shri Jagannathrao Joshi (Member, 4th & 5th Lok Sabha)	15.7.1991			
16.	Shri Chhaviram Aargal (Member, 6th & 9th Lok Sabha)	16.7.1991	20.7.1991		0 03
17.	Shri Bhakt Darshan (Member, 1st to 4th Lok Sabha)	30.4.1991	}	24.7.1991	0 03
18.	Shri Shankar Dayal Singh (Member, 8th Lok Sabha)	14.7.1991			
19.	Shri Kadiyala Gopala Rao (Member, 1st Lok Sabha)	2.7.1991	26.7.1991		0 02
20.	Shri V.K.V.R.V. Rao (Member, 4th & 5th Lok Sabha)	25.7.1991	29.7.1991		0 04
21.	Shri Ram Deo Singh (Member, 5th & 6th Lok Sabha)	9.7.1991	}	2.8.1991	0 05
	Shri Ananta Tripathi Sarma (Member, 2nd to 4th Lok Sabha)	11.7.1991			
23.	Smt. Mukul Banerjee (Member, 5th Lok Sabha)	24.7.1991			
24.	Shri Digvijay Narain Singh (Member, 1st to 6th Lok Sabha)	2.8.1991	20.8.1991		0 02
25.	Prof. Raja Ram Shastri (Member, 5th Lok Sabha)	21.8.1991	23.8.1991		0 02
26.	Shri Samar Brahma Chaudhury (Member, 8th Lok Sabha)	27.8.1991	30.8.1991		0 02
27.	Smt. Bimal Kaur (Member, 9th Lok Sabha)	2.9.1991	6.9.1991		0 02
28.	Shri Ravi Narayan Reddi (Member, 1st & 3rd Lok Sabha)	7.9.1991	11.9.1991		0 04

8. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of nomination
*1.	Shri Buta Singh	
*2.	Shri Atal Bihari Vajpai	
*3.	Shri Ebrahim Sulaiman Sait	
*4.	Shri P.M. Sayeed	
5.	Col. Rao Ram Singh	
6.	Shri Sharad Dighe	
7.	Shri S. Mallikarjunaiah	12.7.1991
8.	Shri Rasheed Masood	
9.	Smt. Malini Bhattacharya	
10.	Shri P.M. Sayeed	18.7.1991
11.	Shri Ram Naik <i>vice</i>	20.8.1991
	Shri S. Mallikarjunaiah elected as Deputy Speaker	

*Appointed by the President on 5.7.1991 under article 99 of the Constitution before whom Members could make and subscribe oath or affirmation.

9. PAPERS LAID ON THE TABLE

(a)	By Government	1377
(b)	By Private Members	NIL

10. PERSONAL EXPLANATION—UNDER RULE 357

Sl. No.	Name of Member who made the Personal Explanation	Brief Subject	Date	Time taken	
				H.	M.
1.	Shri Madhavrao Scindia	Certain remarks reported to have been made by him at a Press interview at Lucknow and referred to by Shri L.K. Advani, Leader of the Opposition in the House on 6 August, 1991	7.8.1991	0	32
2.	Shri Eduardo Faleiro	Certain remarks about him relating to Konkan Railway Project made by Shri George Fernandes in the House on 6 September, 1991	6.9.1991	0	10
3.	Shri Inderjit	Certain remarks made by Smt. Dil Kumari Bhandari, M.P. in Lok Sabha on 18 July, 1991 and by Shri Karma Topden, M.P. in Rajya Sabha on 19 July, 1991 in connection with a statement allegedly made by him at Kurseong.	17.9.1991	0	15

11. PETITIONS

Presented by membersSix

12. PRESIDENT'S ADDRESS

Date of Address	Date(s) of Discussion on Motion of Thanks	Members who moved and seconded	No. of Amendments tabled	No. of Amendments carried	Motion of Thanks adopted on	Time taken reported on	President's Message
11.7.91	16.7.91	Shri Buta Singh	735	—	19.7.91	H. 15	20.7.91
	17.7.91	Shri Ramesh Chennithala				M. 47	
	18.7.91						
	19.7.91						

13. QUESTIONS

(i) Starred Questions		
(a) Number of Questions put down in Question Lists for Oral Answers		*837
(b) Number of Questions orally answered		208
(ii) Short Notice Questions		
(a) Number of Questions put down in Short Notice Questions List		-Nil-
(b) Number of Short Notice Questions orally answered		-Nil-
(iii) Unstarred Questions		
(a) Number of Questions put down in Questions Lists for written answers		**7165
(b) Number of Questions for which written answers were laid including those put down for oral answers but not reached for oral answers		7794

*Include 17 Starred Questions/transferred/postponed from one Ministry to another.

**Include 105 Unstarred Questions deleted/transferred from one Ministry to another.

(iv) Half-an-Hour Discussion arising out of answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/ Departments	Time taken
1.	Delegation of Powers to CCI & under Imports and Exports (Control) Act, 1947	Dr. Laxminarayan Pandey	26.7.91	Commerce	H. 0 M. 27
2.	Clearance of Tehri Dam Project	Shri Bhuwan Chander Khanduri	29.8.91	Environment & Forests	0 55
3.	Performance of Pepsi Foods Project	Shri George Fernandes	4.9.91	Food Processing Industries	1 04
4.	National Commission for Women	Shrimati Suseela Gopalan	12.9.91	Human Resource Development	1 03

14. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State/Union Territory	Constituency	Date from which accepted by Speaker	Remarks
1.	Shri Atal Bihari Vajpayee	Madhya Pradesh	Vidisha	24.6.1991	Consequent on their election from more than one constituency.
2.	Shri Lal Krishna Advani	Delhi	New Delhi	26.6.1991	Announcement made in the House on 9.7.1991.
3.	Shri Ajit Anantrao Pawar	Maharashtra	Baramati.	18.9.1991	Announcement made in the House on 18.9.1991.

15. RESOLUTIONS

(i) Resolutions placed before the House by the Speaker

Sl. No.	Subject	Date of placing before the House	Time taken	Ministry/ Department concerned	Remarks
			H. M.		
1.	Expressing profound sense of grief at the treacherous and brutal assassination of Shri Rajiv Gandhi, former Prime Minister.	11.7.1991	1 54	—	Adopted unanimously.
2.	Welcoming the signing of the treaty on Strategic Arms Reduction by the United States and the Soviet Union in Moscow.	2.8.1991	0 02	External Affairs	Adopted unanimously.

(H) Government Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
				H. M.		.
1.	Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend presently payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis a vis</i> General Finance					
2.	Recommendation to Rajya Sabha to associate 6 members of that House with the Parliamentary Committee to review the rate of dividend presently payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis a vis</i> General Finance.	Shri Mallikarjun	16.9.19910	01		Railways Adopted

(III) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time Taken	Ministry/Department Concerned	Remarks
*1.	Disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 (Ordinance No.1 of 1991)	Article 123	Shri Giritharilal Bhargava	6.8.91	H M 1 51	Home Affairs	Withdrawn by leave of the House
@2.	Disapproval of the Jammu and Kashmir Criminal Law (Amendment) Ordinance, 1991 (Governor's Ordinance No.1 of 1991)	Section 91 of the Constitution of Jammu and Kashmir	Shri Bhogendra Jha	6.8.91	2 32	Home Affairs	Negated
£3.	Disapproval of the Representation of the People (Amendment) Ordinance, 1991 (Ordinance No. 2 of 1991)	Article 123	Shri V. Sobhana-dreeswara Rao	7.8.91 9.8.91	2 38	Law and Justice	Withdrawn by leave of the House
£4.	Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991 (Ordinance No. 5 of 1991)	Article 123	Shri Syed Shahabuddin	9.8.91 12.8.91	1 47	Home Affairs	Negated

* Discussed together with the motion for consideration of the Delhi Municipal Laws (Amendment) Bill, 1991.
 @ Discussed together with the motion for consideration of the Jammu and Kashmir Criminal Law Amendment (Second Amending) Bill, 1991.
 £ Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1991, as passed by Rajya Sabha.
 & Discussed together with the motion for consideration of the Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1991, as passed by Rajya Sabha.

	1	2	3	4	5	6	7	8
						H M		
						2 05		
55.	Disapproval of the Consumer Protection (Amendment) Ordinance, 1991 (Ordinance No. 6 of 1991)	Article 123	Shri Girdhari Lal Bhargava	12.8.91			Civil Supplies and Public Distribution	Withdrawn by leave of the House
@@6.	Disapproval of the Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1991 (Ordinance No. 3 of 1991)	Article 123	Shri Girdhari Lal Bhargava	14.8.91	0 23		Welfare	Negative
7.	Approval of the Continuance in force of the Proclamation issued by the President on 18.7.90 under article 356 of the Constitution in relation to the State of Jammu and Kashmir for a further period of six months w.e.f. 3.9.91.	Article 356	Shri S.B. Chavan	26.8.91	2 56		Home Affairs	Adopted
88.	Disapproval of the Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance, 1991 (Ordinance No. 7 of 1991).	Article 123	Shri Ram Naik	6.9.91	1 25		Welfare	Withdrawn by leave of the House
9.	Approval of the Continuance in force of the Proclamation issued by the President on 11.5.87 under article 356 of the Constitution in relation to the State of Punjab for a further period of six months w.e.f. 11.11.91.	Article 356	Shri S.B. Chavan	17.9.91 18.9.91	3 27		Home Affairs	Adopted

**Discussed together with the motion for consideration of the Consumer Protection (Amendment) Bill, 1991, as passed by Rajya Sabha.
 @@ Discussed together with the motion for consideration of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991, as passed by Rajya Sabha.

££ Discussed together with the motion for consideration of amendment made by Rajya Sabha in the Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 1991, as passed by Lok Sabha.

(iv) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
1.	Steps for maintaining <i>status quo</i> of religious shrines and places of worship.	Shri Zainal Abedin	12-7-1991 19-7-1991 26-7-1991 9-8-1991 23-8-1991	H M 11 05	Home Affairs	Withdrawn by leave of the House
2.	Unemployment	Shri Tej Narayan Singh	23-8-1991 6-9-1991	3 49	Labour	Discussion not concluded

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	Statement made by the Minister of Home Affairs in the House on the 24th July, 1991 regarding escape from the custody and subsequent death of Shri Shanmugam an accused in the Rajiv Gandhi Assassination case.	193	Shri Era Anbarasu	29-7-91 30-7-91	2 49	Home Affairs	—
2.	Flood and drought situation in the country.	193	Shri Chandrajit Yadav	7-8-91 21-8-91	4 11	Agriculture	—

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR
SHORT DURATION UNDER RULE 193**

SUMMARY

1. No. of notices received	—	259
2. No. of discussions admitted	—	12
3. No. of discussions held	—	2
4. No. of discussions remained Part-discussed	—	Nil
5. Total time taken	—	7 hours

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting of Lok Sabha on the 22nd July, 1991.	12.7.1991	The Chairman informed the House that at the meeting of the Speaker with Leaders of Parties/Groups, it was decided that in order to facilitate early discussion of financial and other business, sitting of the House fixed for Monday, the 22nd July, 1991 might be cancelled and in lieu thereof, the House might sit on Saturday, the 20th July, 1991. No sitting had been fixed on Tuesday, the 23rd July, 1991 on account of Muharram.
2.	Fixation of sitting of Lok Sabha on Saturday, the 20th July, 1991.	12.7.1991	
3.	Fixation of sitting of Lok Sabha on Saturday the 27th July, 1991.	24.7.1991	Lok Sabha agreed with the recommendation of Business Advisory Committee (2R) that the House might sit on Saturday, the 27th July, 1991. However on the 26th July, 1991, the Chairman informed the House that as desired by leaders of parties, the sitting of Lok Sabha fixed for Saturday, the 27th July, 1991 might be cancelled. The House agreed.
4.	Cancellation of sitting of Lok Sabha on Saturday the 27th July, 1991.	26.7.1991	
5.	Cancellation of sitting of Lok Sabha on Friday, the 16th August, 1991.	23.7.1991	On the recommendation of Business Advisory Committee, the House agreed to cancel its sitting fixed for Friday, the 16th August, 1991 as no sitting had been fixed on the 15th August, 1991 on account of Independence Day.
6.	Fixation of sittings of Lok Sabha on Saturday the 14th and Monday, the 16th September, 1991.	4.9.1991	On the recommendation of Business Advisory Committee the House agreed to fix its sittings on Saturday the 14th and Monday the 16th September, 1991.
7.	Fixation of sitting of Lok Sabha on Tuesday, the 17th September, 1991.	14.9.1991	On recommendation of Business Advisory Committee, the House agreed to fix its sitting on Tuesday, the 17th September, 1991.
8.	Fixation of sitting of Lok Sabha on Wednesday, the 18th September, 1991.	17.9.1991	The Speaker announced that Lok Sabha would sit on Wednesday, the 18th September, 1991 for transaction of urgent items of business.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Observations/References

Sl. No.	Subject	By whom	Date
1.	Introduction of Prime Minister and Leader of the House.	Speaker	10.7.1991
2.	Announcement—Regarding adjournment of the House at 4 P.M. on 24 July, 1991 to re-assemble at 5 P.M. for the presentation of General Budget.	Speaker	24.7.1991
3.	References to (i) the 49th anniversary of the 'Quit India' movement launched on 9 August, 1942 and (ii) 46th anniversary of the dropping of bombs on Hiroshima and Nagasaki.	Speaker	9.8.1991
4.	Observation—Lauded the sentiments expressed by the Leader of the House and the Leader of the Opposition about the need of resolving the impasse caused after the personal explanation made by the Minister of Civil Aviation and Tourism (Shri Madhav-rao Scindia) in the House on 7 August, 1991.	Speaker	12.8.1991
5.	Announcement of a decision for discussion on a motion under rule 184 regarding atrocities on Scheduled Castes and Scheduled Tribes and other weaker sections of the society.	Chairman	12.8.1991
6.	Observation on the historic occasion of restoration of the constitutional and democratic authority in Soviet Union.	Speaker	23.8.1991
7.	Valedictory reference on the conclusion of the 1st Session of Tenth Lok Sabha.	Speaker	18.9.1991

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
**19.	Trade policy	Sh. P. Chidambaram	13.8.1991	0 02
20.	Incident that took place in front of residence of Shri Madhav-rao Scindia, Minister of Civil Aviation and Tourism at New Delhi on the 14th August, 1991.	Sh. S.B. Chavan	14.8.1991	0 07
21.	Government business for the week commencing Monday, the 19th August, 1991.	Sh. Ghulam Nabi Azad	14.8.1991	0 03
22.	Modalities for exempting the small and marginal farmers from fertiliser price increase.	Sh. Mullappally Ramachandran	14.8.1991	0 02
23.	The tragic air crash of the Indian Airlines plane near Imphal on the 16th August, 1991.	Sh. Madhavrao Scindia	19.8.1991	0 06
24.	The incident of violence/arson in the House of Shri Ram Vilas Paswan, MP at New Delhi on the 22nd May, 1991.	Sh. S.B. Chavan	19.8.1991	0 09
25.	The incident of violence near the Boat Club lawns at New Delhi on 13.8.1991.	Sh. M.M. Jacob	19.8.1991	0 03
26.	Political situation in the Soviet Union.	Sh. Madhavsinh Solanki	20.8.1991	0 03
27.	Prices of imported newsprint.	Sh. Ajit Kumar Panja	20.8.1991	0 04
28.	The death of a suspect in police custody on 19.8.1991 at New Delhi.	Sh. M.M. Jacob	21.8.1991	0 10

**Also laid on the Table a copy of the Statement (Hindi and English versions) containing decisions on Trade Policy.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
29.	Encounter with LTTE militants on the 20th August, 1991 at Konanakunte near Bangalore.	Sh. S.B. Chavan	21.8.1991	0 06
30.	Release of Shri K. Doraiswamy a senior Indian Oil Corporation's official abducted by the terrorists in Srinagar in June, 1991.	Sh. S.B. Chavan	21.8.1991	0 03
31.	Developments in the Soviet Union.	Sh. Madhavsinh Solanki	23.8.1991	0 05
@32.	Government business for the week commencing Monday, the 26th August, 1991.	Sh. Ghulam Nabi Azad	23.8.1991	0 05
33.	Pakistan Prime Minister's interview to the Newsweek magazine of the 19th August, 1991.	Sh. Madhavsinh Solanki	23.8.1991	0 05
34.	Launch of second Indian Remote Sensing Satellite, IRS-1B.	Sh. P.V. Narasimha Rao	29.8.1991	0 03
35.	Submission of Report by the National Commission on Rural Labour set up in August, 1987.	Sh. Paban Singh Ghatowar	3.9.1991	0 02
36.	Government business for the remaining period of the session.	Sh. Ghulam Nabi Azad	6.9.1991	0 01
37.	Accidental death of Major General A.M. Malik on the 4th September, 1991.	Sh. S. Krishna Kumar	6.9.1991	0 02

@Minister also informed the House about certain decisions taken at the Speaker's meeting with Leaders of Parties held on the 22nd August, 1991.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
38.	The incident relating to atrocities on the members of Scheduled Tribes in West Nimar, Khargone district of Madhya Pradesh.	Sh. M.M. Jacob	9.9.1991	0 03
39.	Recognition by Government of the three Baltic States, Estonia, Latvia and Lithuania.	Sh. Eduardo Faleiro	9.9.1991	0 05
40.	Prime Minister's recent visit to Germany.	Sh. P.V. Narasimha Rao	13.9.1991	0 05
41.	Induction of Army in aid to Civil Authorities in certain districts of Assam.	Sh. S.B. Chavan	16.9.1991	0 05
42.	Certain references made to the late Maulana Abul Kalam Azad in the National Parliamentary Quiz telecast on Sunday, the 1st September, 1991.	Km. Girija Vyas	17.9.1991	0 09
43.	The measures proposed to ensure effective reach of the Public Distribution System.	^e Sh. Mallikarjun	17.9.1991	0 06

^eMade on behalf of Minister of State for Civil Supplies and Public Distribution.

(H) Matters Under Rule 377

(a) Number of matters raised

(b) Position regarding receipt of replies from Ministers concerned as on 31.10.1991.

	Total number of matters raised	Number of replies sent to Members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to the Members by the Ministers
First Session ...	270	110	40%

1	2	3
	H M	
STATEMENTS (Rule 372)	4 07	1.2
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privilege, Points of Order, Personal Explanations, etc.	54 37	15.8
	345 50	100.0